

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Pawan Kumar No. I, District & Addl. Sessions Judge, Bokaro.
2. Mr. Rajesh Sinha , District & Addl. Sessions Judge Bokaro (Bermo at Tenughat).
3. Ms. Kalpana Hazarika, District & Addl. Sessions Judge-cum-Special Judge A.C.B., Chaibasa.
4. Mr. Prem Shankar, District & Addl. Sessions Judge, Chatra.
5. Mr. Amresh Kumar, District & Addl. Sessions Judge-cum-Special Judge A.C.B., Daltonganj.
6. Mr. Abhimanyu Kumar, District & Addl. Sessions Judge, Daltonganj.
7. Mr. Prem Nath Pandey, Special Judge, POCSO Act, Daltonganj.
8. Mr. Vijay Kumar Srivastava, District & Addl. Sessions Judge, Deoghar.
9. Mr. Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar.
10. Mr. Rajni Kant Pathak, District & Addl. Sessions Judge-cum-Spl. Judge C.B.I., Dhanbad.
11. Mr. Niraj Kumar Vishwakarma, District & Addl. Sessions Judge-cum-Spl. Judge A.C.B., Dhanbad.
12. Mr. Raj Kumar Mishra, District & Addl. Sessions Judge-cum-Spl. Judge C.B.I., Dhanbad.
13. Mr. Laxman Prasad, District & Addl. Sessions Judge-cum-Spl. Court elected M.P./M.L.A. Dumka.
14. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.
15. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
16. Mr. Anand Prakash, District & Addl. Sessions Judge, Giridih.
17. Mr. Soumendranath Sikdar, District & Addl. Sessions Judge, Giridih.
18. Ms. Neerja Ashri, District & Addl. Sessions Judge, Giridih.
19. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
20. Mr. Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla.
21. Mr. Shatrunjay Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge A.C.B., Hazaribagh.
22. Mr. Dinesh Kumar Mishra, District & Addl. Sessions Judge, Hazaribagh.
23. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
24. Mr. Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur.
25. Mr. Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara.
26. Mr. Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti.
27. Mr. Ghulam Haidar, District & Addl. Sessions Judge, Koderma.
28. Mr. Sanjeev Jha, District & Addl. Sessions Judge, Latehar.
29. Mr. Akhilesh Kumar Tiwari, District & Addl. Sessions Judge, Lohardaga.
30. Mr. Chaudhary Ahsan Moiz, District & Addl. Sessions Judge, Pakur.
31. Mr. Shesh Nath Singh, District & Addl. Sessions Judge, Ramgarh.
32. Mr. Dinesh Rai, Addl. Judicial Commissioner-cum-Spl. Judge C.B.I. (AHD Scam), Ranchi.
33. Mr. Prakash Jha, Addl. Judicial Commissioner-cum-Spl. Judge A.C.B., Ranchi.
34. Mr. Vishal Srivastava, Addl. Judicial Commissioner-cum-Spl. Judge C.B.I. (AHD Scam), Ranchi.
35. Mr. Madhuresh Kumar Verma, Addl. Judicial Commissioner, Ranchi.
36. Mr. Prabhat Kumar Sharma, Addl. Judicial Commissioner-cum-Spl. Judge C.B.I. (other than AHD), Ranchi.
37. Mr. Shahzad Mohammad Shahzad, Addl. Judicial Commissioner, Ranchi.
38. Mr. Birendra Kumar Srivastava, Special Judge POCSO Act, Sahebganj.
39. Mr. Kankan Pattadar, District & Addl. Sessions Judge, Seraikella-Kharsawan.
40. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Simdega.

Subject: - Nomination of 40 District & Addl. Sessions Judge including C.B.I and Vigilance/A.C.B. Judges for attending one day **“Conference on the Role of Court and Prosecution in C.B.I. cases (C-9)” on 19<sup>th</sup> February, 2023 (Sunday)** at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Conference scheduled to be held on **19<sup>th</sup> February, 2023 (Sunday)** at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in Hostel at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 18<sup>th</sup> February, 2023 till the evening of 19<sup>th</sup> February, 2023**. All the

nominated officers have to report at Academy for Conference on or before 09.30 A.M. for registration on 19<sup>th</sup> February, 2023 in proper dress.

You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.

**No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

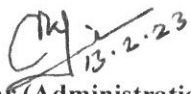
Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 623 /Apptt.

Dated, Ranchi, the 13/2/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 108/JAJ dated 09.02.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)